

THE HIGH COURT OF MEGHALAYA

SHILLONG

No. HCM.II/55/2014/___

Dated Shillong, the ___ June, 2015

NOTICE INVITING QUOTATIONS

Sealed Quotations affixing non-refundable Court Fee stamp of ₹ 20/- (Rupees Twenty only) are invited for supply of 2(Two) Shredder Machines from intending Firms (Govt. Registered).

The Quotations in sealed cover addressed to REGISTRAR GENERAL, High Court of Meghalaya, Shillong - 793001 superscripting thereon "Supply of 2 (Two) Shredder machines" must reach the office of the undersigned by 1.00 PM on or before 9th June, 2015 and the Quotations will be opened at 2.00 P.M. on the same day in the Office Chamber of the Registrar General.


REGISTRAR GENERAL

Memo No. HCM II/55/2014/ 1570 A
Copy to:

Dated Shillong, the 2/6 2015

1. The Editor, The Shillong Times, Shillong for publishing in their respective newspaper.
2. The Editor, Mawphor, Mawkhar, Shillong – 2 for publishing in their respective newspaper.
- ✓ 3. The System Analyst for uploading in the Official Website.
4. Office Notice board.
5. Accounts Section.
6. Office File.


REGISTRAR GENERAL